

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:171

ANSWERED ON:15.07.2002

COMMERCIALIZATION OF FOREST LAND IN MADHYA PRADESH

PRAHLAD SINGH PATEL

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) Whether the Government are aware of the High Court orders prohibiting construction within a stretch of 1 k.m. around the Nandan Kanan forest reserve;

(b) if so, whether the Government are aware that the lands of tribals situated at the border areas of Pench Sanctuary (Pench Tiger Project) and other National Parks like Kanha in Madhya Pradesh have been commercialized in violation of the Court's orders; and

(c) if so, the action being taken by the Government in this regard?

Answer

MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU)

(a) Yes, Sir.

(b) & (c) The information is being collected and would be laid on the Table of the House.